

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 1161/2016**

**IN THE MATTER OF:**

**Gac Logistics Pvt. Ltd.**

.....Petitioner

**v.**

**AI Nafees Frozen Foods Exports Pvt. Ltd.**

.....Respondent

**SECTION : UNDER SECTION 7 of the IBC, 2016**

**Order delivered on 08.11.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Ms. Deepa Krishan**

**Hon'ble Member (T)**

**For the Petitioner(s):**

**Mr. K. Datta, Ms. Prachi J., Advocates**

**For the Respondent(s) :**

**Mr. Harsh Khanna, Mr. Vivek Jain,  
Mr. Amit Tanwar, Advocates**

**ORDER**

For Order, see (IB)-267(PB)/2017.

08.11.2017  
V.Sethi